

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(28)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/44/CAA/2017
NAME OF THE TRANSFEROR : MULTIFLORA PROCESSING (COIMBATORE) LTD
SUPREME TEXTILES PROCESSING LIMITED
PRECOT MERIDIAN ENERGY LIMITED
NAME OF THE TRANSFERRE : PRECOT MERIDIAN LIMITED
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	V. SRINIVASAW	FOR PETITIONER	
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ORDER

Counsel for petitioner present. Representative of Office of Liquidator present and filed report by way of affidavit. Counsel for petitioner submitted that report of RD has already been filed. The Registry is directed to place the original copy of the same. For passing appropriate order, put up on 10.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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